

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 08-07-19TO 12-07-2019

S. NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT	DATE OF ORDER	DATE ON WHICH ORDER DISPATCHED
			<u>VICE</u>		
			<u>PRESIDENT/MEMBERS</u>		

S. NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT	DATE OF ORDER	DATE ON WHICH ORDER DISPATCHED
1	ST/50487/2015	53606/2018	5/7/2019	5/7/2019	10/7/2019
2	ST/51691/2016	50804/2019	5/7/2019	5/7/2019	10/7/2019
3	ST/51692/2016	50805/2019	5/7/2019	5/7/2019	10/7/2019
4	ST/52281/2016	50806/2019	5/7/2019	5/7/2019	10/7/2019
5	AD/51041/2019	50818/2019	4/7/2019	4/7/2019	10/7/2019
6	ST/50090/2014	50841/2019	4/7/2019	4/7/2019	10/7/2019
7	ST/50570/2019	50842/2019	4/7/2019	4/7/2019	10/7/2019
8	ST/52325/2019	50843/2019	4/7/2019	4/7/2019	10/7/2019
9	C/53496/2018	50863/2019	9/7/2019	9/7/2019	11/7/2019
10	ST/60403/2013	50864/2019	9/7/2019	9/7/2019	11/7/2019
11	C/50936/2019	50867/2019	9/7/2019	9/7/2019	11/7/2019
12	ST/51838/2015	50868/2019	10/7/2019	10/7/2019	12/7/2019
13	ST/53900- 53901/2018	50876-50877/2019	10/7/2019	10/7/2019	12/7/2019

MISC ORDERS

1	ST/51047/2019	50473/2019	4/7/2019	4/7/2019	10/7/2019
2	C/50891/2019	50474/2019	4/7/2019	4/7/2019	10/7/2019
3	ST/51024/2019	50475/2019	4/7/2019	4/7/2019	10/7/2019
4	ST/51732/2015	50476/2019	4/7/2019	4/7/2019	10/7/2019
5	ST/50579/2017	50478/2019	8/7/2019	8/7/2019	11/7/2019
6	C/2953/2012	50480/2019	8/7/2019	8/7/2019	10/7/2019
7	ST/51094/2019	50481/2019	8/7/2019	8/7/2019	10/7/2019
8	ST/51145/2019	50482/2019	8/7/2019	8/7/2019	10/7/2019
9	ST/51057/2019	50483/2019	8/7/2019	8/7/2019	10/7/2019
10	ST/51133/2019	50484/2019	8/7/2019	8/7/2019	10/7/2019
11	ST/51130/2019	50485/2019	8/7/2019	8/7/2019	10/7/2019
12	ST/51128/2019	50486/2019	8/7/2019	8/7/2019	10/7/2019
13	C/50871/2019	50487/2019	9/7/2019	9/7/2019	11/7/2019
14	C/50105/2016	50488/2019	8/7/2019	8/7/2019	11/7/2019
15	C/50106/2016	50489/2019	9/7/2019	9/7/2019	11/7/2019
16	C/50107/2016	50490/2019	9/7/2019	9/7/2019	11/7/2019
17	C/50108/2016	50491/2019	9/7/2019	9/7/2019	11/7/2019
18	C/50109/2016	50492/2019	9/7/2019	9/7/2019	11/7/2019
19	ST/50518/2014	50493/2019	9/7/2019	9/7/2019	11/7/2019

Beer Singh

20	C/558/2010	50494/2019	11/7/2019	12/7/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				Deputy REGISTRAR

Beet Singh